

में जो रकम देनी थी, उसे देने में विलम्ब के क्या कारण हैं ; और

(ख) क्या सरकार का विचार इस कार्य को बन्द करने का है ?

परिवहन तथा नौवहन मन्त्रालय में उपमन्त्री (श्री भक्त बर्षन) : (क) फर्रुखाबाद जिले में गंगा का प्रस्तावित पुल राज्य सड़क पर पड़ता है। अतः प्रधानतः इस परियोजना से उत्तर प्रदेश सरकार सम्बन्धित है। हाल ही में उस सरकार ने इस पुल की और राम गंगा के ऊपर के एक और पुल की 50 प्र० श० लागत जो अनुमानतः कुल 4.40 करोड़ रुपया है, को पूरा करने के लिये केन्द्रीय ऋण सहायता के लिये अनुमान प्रस्तुत किये हैं। इस प्रार्थना का परीक्षण किया जा रहा है।

(ख) प्रश्न नहीं उठता।

#### Labour Cooperative Societies in Manipur

4467. Shri M. Meghachandra. Will the Minister of Food and Agriculture be pleased to state :

(a) the number of labour co-operative societies functioning in Manipur;

(b) the facilities granted to these labour co-operative societies in their labour contract work;

(c) whether Government propose any further extension of facilities to these co-operative societies; and

(d) if so, the details thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri M. S. Gurupadaswamy): (a) Ninety-seven labour cooperative societies have been organized in Manipur.

(b) The labour cooperative societies can be awarded works up to Rs. 20,000 without call of tenders; labour

cooperatives of Scheduled Castes and Scheduled Tribes can be awarded works up to Rs. 35,000. Financial assistance is given to deserving societies in the form of share capital contribution and subsidy for management expenses. Tribal labour societies are also given subsidy for purchase of tools and equipment.

(c) It is proposed to continue the existing concession regarding award of works and also give financial assistance in the form of share capital contribution and managerial subsidy. An apex society will also be organized.

(d) The apex society will help in the procurement of work and provide guidance to its member organizations. The details regarding the financial assistance to be given in the current year for the apex society and the primary labour contract societies are being finalized.

#### दिल्ली में मैदा और सूजी

4469. श्री ब्रह्मानन्द जी :

श्री हुकम चन्द कछवाय :

श्री यशवन्तसिंह कुशवाह :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजधानी में राशन की दुकानों में लोगों को अपेक्षित मात्रा में मैदा और सूजी नहीं मिलती है ;

(ख) सरकार द्वारा राशन की दुकानों को प्रति मास ये वस्तुएं कितनी मात्रा में दी जाती हैं ; तथा इन वस्तुओं को बेचने वाली दुकानों में कितनी मात्रा में दी जाती है ; और

(ग) ये वस्तुएं जनता को किस मान-दंड के आधार पर दी जाती हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य-मन्त्री (श्री अन्ना साहिब शिन्डे) : (क) इस समय मैदा तथा सूजी राशन में दी जाने वाली वस्तुएं

नहीं हैं। तथापि, इन वस्तुओं की कुछ मात्राएं राशन की दुकानों से बिन्की के लिए दी जाती हैं। ऐसी शिकायतें मिली हैं कि उपभोक्ता अपेक्षित मात्राएं नहीं खरीद पाते हैं।

(ख) राशन की दुकानों को लगभग 600 मीटरी टन और सहकारी भण्डारों को 100 मीटरी टन मैदा तथा सूची उपभोक्ताओं को बेचने के लिए प्रति मास दिया जाता है।

(ग) क्योंकि ये वस्तुएं राशन वाली वस्तुएं नहीं हैं इसलिये इनकी कोई कसौटी निर्धारित नहीं की गई है।

#### Stone chips in Foodgrains

4470. **Shri N. K. Sanghi:**  
**Shri Bedabrata Barua:**  
**Shri Kameshwar Singh:**  
**Shri Atam Das:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that stone chips were found in the wheat supplied by the Central Government to Bihar Relief Committee for running free kitchens in the drought-affected area; and

(b) if so, the action taken by Government in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). The Bihar Relief Committee have intimated that stone or brick pieces and coal were found in some wheat bags received from Central Government Godown, Digha. The matter is being inquired into and suitable action will be taken.

#### I.A.C. service to Calicut

4471. **Shri P. C. Adichan:** Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether the study of traffic potential of Calicut with a view to

extend the Indian Airlines Corporation service to Calicut in Kerala has been completed; and

(b) if so, the results thereof?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). The Indian Airlines Corporation have just completed the study of traffic potential and reported that from commercial point of view there appears to be a case for operation of an air service to Calicut. This is now under consideration.

#### Air travel by employees of Food Corporation of India

4472. **Shri George Fernandes:**  
**Shri J. H. Patel:**  
**Shri Madhu Limaye:**  
**Shri Rabi Ray:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the total money spent on air travel by the officers of the Food Corporation of India since the Corporation was set up in 1964;

(b) the amount of cancellation fee paid to the Indian Airlines Corporation by the Food Corporation of India as cancellation charges for not using the seats booked by the Indian Airlines Corporation flights; and

(c) whether Government have sought any explanation from the Food Corporation of India for the enormous sums spent on air travel and cancellation charges?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). The information is being collected from the Food Corporation of India and will be laid on the table of the House.

(c) No, Sir. Under the Food Corporations Act, the general superintendence and management of the affairs and business of the Corpora-